

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-523

CP No.-67/241-242/ND/2021

CA-(Co. Act)/110/2024

IN THE MATTER OF:

Kamlesh Sharma

.....Applicant

Vs.

DRG Wellness Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 05.06.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Vinit Trehan, Mr. Bhavya Jain, Advs. for R 1-R 3

ORDER

Due to paucity of time, the matter is listed on **14.08.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**